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no major readjustment of the force structure should be made. However, it may be noted that India currently holds the position of the Chief of Operations, which is another key post in the UNOSOM-I1.

Indian Mission Vehicle Stoned In Pakistan

2870. SHRIMATI VYJAYANTIMA-LA BALI: Will the Minister of EXTERNAL AFFAIRS be pleased to

- (a) whether Government's attention has been drawn to the news items which appeared in The Times of India on 22nd July, 1994 thai Indian Mission Cars had been stoned recently in Pakistan;
- (b) if so, the reaction of Government in this regard;
- (c) what steps have been taken by Government to prevent .recurrence of this kind; and
- (d) whether as a result thereof is any uncertainty about a meeting for the code of conduct for diplomats?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) to (d) Government are gravely concerned over the incidents of vandalism of vehicles belonging to our missions in Pakistan in the recent period. Government regard this to be a gross violation by Pakistan of accepted norms of diplomatic behaviour as well as of the mutual commitments and obligations under the Code of Conduct for Treatment of Diplomatic/Consular Personnel in India and Pakistan. Government have conveyed to the Government of Pakistan its deep regret and disappointment over this matter. Government have also taken up these incidents of breach of the bilateral Code of Conduct on a case-by-case basis with the Pakistan authorities.

Discussion were recently held in New Delhi and Islamabad between officials of the concerned Mission and Ministry to discuss the range of issues involved. Several suggestions were made of ways and

means of improving implementation of the Code of Conduct in letter and spirit. Both sides also agreed to hold further discussion on this subject.

to Questions

During the SAARC Ministerial Meeting at Dhaka, on July 31, 1994, Minister of State for External Affiars, Shri R.L. Bhatia, took up this matter with the Pakistan Foreign Minister. It was agreed that the Code of Conduct should be implemented in its entirely and to consider certain specific steps which would contribute towards this process.

Nagpur Passport Office

2871. DR. SHRIKANT RAM-CHANDRA JICHKAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) what is the number of passports issued by the passport office at Nagpur since its inception upto the 1st of August, 1994;
- (b) what is the number of applications pending with the passport office Nagpur for the grant of passports on that date;
- (c) whether it is a fact that no full time regular passport officer is being posted in this office;
- (d) if so, the details about the names, designations and tenure of the passport officers who were posted there during the said period; and
- (e) what steps are being taken to improve the efficiency of this office?

THE MINISTER OF STATE IN THE MINISTRY **EXTERNAL** OF AFFAIRS (SHRI R.L. BHATIA): (a) The number of passports issued by the Passport Office, Nagpur upto 1st August, 1994 is 47,431.

- (b) The number of applications pending for grant of passports till that period is 694.
- (c) An officer of the rank of Superintendent is heading the Passport Office.